

ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.4761
TO BE ANSWERED ON 29TH MARCH, 2023

INTEGRATED FOOD SECURITY SCHEME

†4761. SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has launched the new Integrated Food Security Scheme from 01 January 2023;
- (b) if so, the number of beneficiaries going to be provided with free foodgrains during 2023 across the country, particularly in Gujarat under the new scheme of National Food Security Act; and
- (c) whether the said scheme is likely to strengthen the provisions of NFSA, 2013 in terms of access, affordability and availability of foodgrains for the poor and weaker sections of the country's population?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (c): The Central Government to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, has decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries under NFSA, for a period of one year beginning from 1st January 2023. As per Central Government decision, inter-alia two food subsidy schemes have been subsumed as Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). Under this scheme Free foodgrain is being distributed through Targeted Public Distribution System (TPDS) from 1st January 2023. The National Food Security Act, 2013 provides for coverage of upto 75% of the rural population and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. At present, against the intended coverage of 81.35 crore, 80.11 crore beneficiaries are identified by the States/UTs under the Act. 3.44 crore beneficiaries are identified by the State Govt. of Gujarat. The Coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit.
